

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH P.

FRIDAY, THE 08TH DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.8877 OF 2020

PETITIONERS:-

1. R.RENJITH, AGED 48 YEARS
S/O LATE P.RAJAPPAN NAIR
AIKKARA HOUSE, THURUTHY PO
PERUMBAVOOR, ERNAKULAM DIST.- 683 545

2. P.DEEPTHI, W/O R.RENJITH
AIKKARA HOUSE, THURUTHY PO
PERUMBAVOOR, ERNAKULAM DIST.- 683 545

BY ADVS. SRI.SANTHAN V.NAIR

RESPONDENTS

1. KERALA REAL ESTATE REGULATORY AUTHORITY,
5TH FLOOR, SWARAJ BHAVAN
NANTHANCOD, KOWDIAR PO
THIRUVANANTHAPURAM - 695 003
REP. BY ITS SECRETARY (LEGAL)

2. MARY ALPHONSA @ MARY ALPHONSE JOSEPH
RESIDING AT 4101, KATTADIYIL
VALLATHOL ROAD, VADACODE PO
THRIKKAKARA NORTH VILLAGE
ERNAKULAM DIST. 682 021

3. HARISH P.S, S/O P.A.SAINUDEEN,
PIRAMBILLIKUDY, THRIKKAKARA PO
KOCHI - 682 021

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

ORDER

Admit.

Notice to all the respondents by speed post.

The petitioner shall also endeavour to serve notice on the respondents through email/whatsapp message.

Post on 12.05.2020.

**GOPINATH P.
JUDGE**

ncd

APPENDIX

PETITIONERS EXHIBITS

EXHIBIT P1 - TRUE COPY OF THE PHOTOGRAPHS EVIDENCING LIE OF THE PROPERTY

EXHIBIT P2 - TRUE COPY OF THE AGREEMENT ENTERED INTO BETWEEN RESPONDENTS 2 AND 3

EXHIBIT P3- TRUE COPY OF THE SALE DEED EXECUTED BETWEEN THE PETITIONERS AS WELL AS 2ND RESPONDENT

EXHIBIT P4 - TRUE COPY OF THE TAX RECEIPT ISSUED FROM THE VILLAGE OFFICE, VAZHAKKALA ON 7.5.19

EXHIBIT P5 - TRUE COPY OF THE POSSESSION CERTIFICATE ISSUED FROM THE VILLAGE OFFICE,VAZHAKKALA

EXHIBIT P6 - TRUE PHOTOSTAT OF THE LOCATION SKETCH WITH CERTIFICATE NO.1806/2019 OF VAZHAKKALA VILLAGE DENOTING THE PROPERTY OWNED BY THE PETITIONERS

EXHIBIT P7 - PHOTOGRAPH EVIDENCING THE DEMOLITION OF THE COMPOUND WALL ON THE NORTHERN SIDE OF THE PROPERTY.

EXHIBIT P8 - TRUE PHOTOCOPY OF THE LETTER GIVEN BY THE SELLER TO THE MUNICIPALITY

EXHIBIT P9 - TRUE PHOTOSTAT COPY OF THE COMPLAINT NO.1 OF 2019 FILED BY THE PETITIONERS BEFORE THE 1ST RESPONDENT WITHOUT EXTS.

EXHIBIT P10 - TRUE PHOTOSTAT COPY OF THE JUDGMENT PASSED BY THIS HON'BLE COURT ON 21.11.19 IN W.P.C NO.31431/2019

EXHIBIT P11 - TRUE PHOTOSTAT COPY OF THE REMAINDER DTD 14.1.2020 SUBMITTED BEFORE THE 1ST RESPONDENTS

EXHIBIT P12 - TRUE PHOTOSTAT COPY OF THE ORDER DTD. 24.2.2020 PASSED BY THE 1ST RESPONDENT IN COMPLAINT NO.1/2019.